

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:739  
ANSWERED ON:04.08.2011  
PUBLICATION OF CONSTITUTION OF INDIA  
Agarwal Shri Jai Prakash

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the details regarding latest publication of the Constitution of India made available in the market;
- (b) the total number of amendments that have been made so far in the constitution of India and the dates of latest version of the constitution made available to the common people;
- (c) the steps taken or likely to be taken by the Government to ensure its availability after including all the amendments; and
- (d) the reasons for its delay, if any?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) to (c): The text of the Constitution of India has been brought up-to-date by incorporating therein all the amendments up to and including the Constitution (Ninety-fifth Amendment) Act, 2009 and published in diglot form (English and Hindi versions together) in A-4 size and pocket size and published on 1st September, 2010 and 1st February, 2011 respectively. Both these editions are available for public sale as priced publications and are now available in the market for the common people.

(d): Does not arise.